

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2906  
ANSWERED ON:24.07.2009  
ADMINISTRATIVE EXPENSES UNDER NREGS  
Ahir Shri Hansraj Gangaram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received requests/suggestions from various quarters to increase the administrative expenses under the National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): Yes, Sir. The Ministry received requests from some States for enhancement of administrative expenses under NREGS. Accordingly, the administrative expenses under NREGA were enhanced from 2% to 4% of the cost of the scheme from 1.4.2007 and have further been enhanced to 6% with effect from 1.4.2009.